

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

IA No. 421 of 2014 in DFR No. 269 of 2013

Dated : 21st November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Ferromar Shipping Pvt. Ltd.

...Appellant(s)

Versus

**Bangalore Electricity Supply Co. Ltd.
(BESCOM) & Ors.**

...Respondent(s)

**Counsel for the Appellant(s): Mr. R. G. Hegde
Mr. Ashok Kulkarni**

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Appellant.

Issue Notice. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **28.11.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**